

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 03/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January, 2017, 10.30 A.M

Name of the Company		Nicco Corporation Ltd.		
Under Section		14		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	
1.	Jishnu Chowdhury, Counsel	Nicco Corporation	Rahul Anand 18/1/17.	
2.	Rahul Anand, Advocate			

ORDER

Ld. Counsel for the Petitioner is present. Order is pronounced.

Let a copy of the order be sent to the petitioner.


 (S. Vijayaraghavan)
 Member (T)


 (Vijai Pratap Singh)
 Member (J)